

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s Meenakshi Cargo Forwarders Private Limited Date of Commencement of Liquidation: 31-05-2024; List of Stakeholders as on Date: 15-07-2024; Name of IP: Mr. Mahesh Lakshmanadass; Process Number: 1; Last 5 digitof registration number: 12654

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	4665921		2503548			2162373	NA
2	Liquidation costs incurred till date	1	15685						NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	9	14468781		14468781				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	20	428774		428774				Annexure 6
7	Operational creditors (Government Dues)	1	2756787		2756787				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	68565088		68565088				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	120000		120000				Annexure 9
Total		42	91021036		88842978			2162373	